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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/190/9/HDB/2017
NAME OF THE COMPANY	IL&FS Engineering & Construction Company Ltd
NAME OF THE PETITIONER(S)	Grotech Landscape Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	IL&FS Engineering & Construction Company Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

<small>Ries</small>	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	T.V.P. Sai Vihari	Pet	90106 13275	T.V.P.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.T.V.P.Sai Vihari, learned counsel for the Petitioner and he submits that the issue is likely to be resolved and they wanted time to file a memo.

Post the case on 03.01.2018.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)